

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942**

**WP(C) NO. 8921 OF 2020**

**PETITIONER**

The Health Services Staff Co-operative Society Ltd. No. T. 431  
General Hospital, Thiruvananthapuram-695 035  
Represented by its Secretary

**By Advs.**

**Sri. Shaji Thomas**

**Sri. Jen Jaison**

**RESPONDENTS**

1. Union of India Represented by its Secretary,  
Department of Revenue, Ministry of Finance,  
Government of India, North Block, New Delhi-110 001.
2. The Central Board of Direct Taxes, Department of Revenue,  
Ministry of Finance, Government of India, North Block,  
New Delhi-110 001 Represented by its Chairman.
3. Principal Chief Commissioner of Income Tax  
Kerala Region, Ministry of Finance, Government of India,  
Central Revenue Buildings, I.S Press Road, Kochi – 682 018
4. Additional Commissioner of Income Tax,  
TDS Range, 3rd Floor, Aatakar Bhavan, Kawadiar,  
Thiruvananthapuram- 695 003
5. Income Tax Officer (TDS), Thiruvananthapuram,  
3rd Floor, Aayakar Bhavan, Kowdiar,  
Thiruvananthapuram-695 003
6. The Kerala State Co-operative Bank Ltd, PB No 6515, Co-Bank Towers,  
Palayam, Thiruvananthapuram- 695 033  
Represented by its Chief Executive Officer

**By Government Pleader Sri.Bijoy Chandran  
ASGI Sri.P.Vijayakumar**

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

**ORDER**

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*Dated this the 21<sup>st</sup> day of April, 2020*

ASGI takes notice for the 1<sup>st</sup> respondent. Standing Counsel for Income Tax takes notice for respondents 2 to 5. Petitioner to take out notice by e-mail to the 6<sup>th</sup> respondent. Petitioner to provide e-mail id of the 6<sup>th</sup> respondent to Registry.

Operation of Ext.P4 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

**N. NAGARESH, JUDGE**

aks/21.04.2020

**APPENDIX**

- Exhibit P1: True photocopy of the relevant pages of the Finance (No. 2) Act, 2019, dated 01.08.2019
- Exhibit P2: True photocopy of the relevant pages of the Finance (No. 2) Bill, 2019 dated 05.07.2019
- Exhibit P3: True photocopy of the letter dated 05.03.2020 issued by the Chief Executive Officer of the 6th respondent Bank
- Exhibit P4: True photocopy of the letter dated 11.03.2020 issued by the Manager, Vanchiyoor Branch of the 6th respondent Bank with English Translation of Exhibit P4
- Exhibit P5: True photocopy of the letter dated 11.03.2020 issued by the Asst. Commissioner of Income Tax (TDS), Thiruvananthapuram